

Gujarat Appropriation (Excess Expenditure) Act, 1968

5 of 1968

[22 March 1968]

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Gujarat Appropriation (Excess Expenditure) Act, 1968

5 of 1968

[22 March 1968]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Gujarat to the service of the year ending on the thirty-first day of March, 1965. It is hereby enacted in the Nineteenth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat Appropriation (Excess Expenditure) Act, 1968.

2. Issue Of Rs. 86,42,226 Out Of The Consolidated Fund Of The State For The Year 1964-65 :-

From and out of the Consolidated Fund of the State of Gujarat, there may be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of eighty six lakhs, forty two thousand, two hundred and twenty six rupees towards defraying the several charges which have come in course of payment during the year ending on thirty-first day of March, 1965 in respect of the services and purposes specified in column 2 of the Schedule.

<u>3.</u> Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujaratby this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1965.

SCHEDULE 1

SCHEDULE I (See sections 2 and 3)

Sr. No.	Services and purposes	Head of Account	Sums not exceeding		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3		4	
			Rs.	Rs.	Rs.
1. Land Revenue		9—Land Revenue		1,98,204	1,98,204
2. Stamps		14—Stamps	85,709		85,709
3. Registration		15—Registration	4,377		4,377
4. Administration of Justice		21— Administration of Justice	4,02,913		4,02,913
5. Jails		22—Jails	4,27,984		4,27,984
6. Police		23—Police	42,10,290		42,10,290
7. Scientific Departments		27—Scientific Departments	23,435		23,435
8. Education		28—Education		323	323
9. Dangs		33—A—Dangs District	5,55,824		5,55,824
10. Public Works		50—Public Works		661	661
11. Ports and Pilotage		53—Ports and Pilotage	19,35,930	1,056	19,36,986
12. Fam	ine Relief	64—Famine Relief	6,89,534		6,89,634
Total—Expenditure on Rev		Revenue Accounts	83,35,996	2,09,244	85,36,240
Scheme: Agricultu	ural ement and	95—Capital Outlay on Schemes of Agricultural Improvement and Research		368	368
14. Capital Outlay on 96–Capital			3.330	3.330	

Industrial Development	Outlay on Industrial Development		-,	.,
15. Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial) and (Non-commercial)	90—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial)		59,831	59,831
16. Payment of Commuted Value of Pensions	120—Payment of Commuted Value of Pensions	42,457		42,457
Total—Expenditure on (42,457	63,529	1,05,986	
	GRAND TOTAL	83,78,459	3,63,773	86,42,226